NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP No. 04/Chd/Pb/2017 IN CP No.154/Chd/Pb/2017

Sanjay Gupta ...Petitioner

Versus.

Ajay Gupta & Ors. ...Respondents

Present: Mr. Aman Bahri and Ms. Aastha Ray,

Advocates for petitioner.

Mr. Praveen Gupta, Advocate for the respondents.

Notice of this application to the respondents. Mr. Praveen Gupta, Advocate representing the respondents accepts the notice. It is directed that reply be filed at least two days before the date fixed with copy advance to the counsel opposite. List the matter on 11.10.2017, the date already fixed in the main case.

Sd/-

(Justice R.P. Nagrath) Member (Judicial)

September 19, 2017